

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 908 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 11th February, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJSV/STDR/F-87/0914, dtd. 05.02.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 07.02.2025 till the morning of 10.02.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 909 /A, dated , 11-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)